

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:423
ANSWERED ON:02.08.2011
EXTORTION BY EXTREMISTS
Dashmuni Deepa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether extremist organisations/ outfits are reported to be involved in extortion in the North-Eastern States including Manipur;
- (b) if so, the details of such cases reported during each of the last three years and the current year; and
- (c) the steps taken/being taken by the Government to deal with such activity in the region?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is laid on the table of the House.

Statement in reply to Lok Sabha Unstarred Question No. 423 for 01.08.2011.

- (a): Yes, Madam. There are reports of various militant organizations/groups indulging in extortion in some North Eastern States.
- (b): Details of extortion cases reported are not Centrally maintained.
- (c): A number of steps have been taken by the State and Central Governments to check extortion activities in the region. Whenever specific cases in respect of such activities are reported, cases are registered and action, as necessary, is taken by the State Agencies. Further, Government of India is supplementing efforts of the State Government by initiation of action, wherever required, under the Central laws. Besides, intelligence inputs are regularly shared and financial assistance is also provided to the state agencies to strengthen their capacity.